[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : (a) The last date for the receipt of applications from candidates in India for this examination was 7th August, 1961 and for candidates ex-India, it is 21st August, 1961. The required information is, therefore, not available.

(b) About 770. This number is liable to alteration.

### PAPERS LAID ON THE TABLE

## RECEIPTS AND EXPENDITURE OF COAL BOARD FOR 1959-60 AND REPORT OF COMPTROLLER AND AUDITOR-GENERAL THEREON

12 NOON THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): Sir, I beg to lay on the Table, under subsection (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952, a statement showing the receipts and expenditure of the Coal Board for the year 1959-60, together with the Report of the Comptroller and Auditor-General of Ind<sup>a</sup> thereon. [Placed in Library See No. LT-3104/ 61.]

# NOTIFICATIONS UNDER THE INSURANCE ACT, 1938

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : Sir, I beg to lay on the Table, under sub-section (3) of section 114 of the Insurance Act, 1938, a copy each of the following Notifications of the Ministry of Finance (Department of Economic Affairs):

- (i) Notification G.S.R. No. 681, dated the 10th May, 1961, publishing the Insurance (Amendment) Rules, 1961.
- (ii) Notification G.S.R. No. 867, dated the 28th June, 1961, publishing the Insurance (Second Amendment) Rules, 1961.

[Placed in Library. *See* No. LT-3029/61 for (i) and (ii).]

Sir, I also beg to lay on the Table under sub-section (6) of section 101-A of the Insurance Act, 1938, a copy of the Ministry of Finance (Department of Economic Affairs) Notification S.O. No. 1206, dated the 24th May, 1961, publishing certain directions issued under sub-sections (2) and (4) of the said section. [Placed in Library. *See* No. LT-3034/61.]

### THE OIL AND NATURAL GAS COMMISSION (FIRST AMENDMENT) RULES, 1961

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA) : Sir, I beg to lay on the Table, under subsection (3) of section 31 of the Oil and Natural Gas Commission Act, 1959, a copy of the Ministry of Steel, Mines and Fuel (Department of Mines and Fuel) Notification G.S.R. No. 1028, dated the 1st August, 1961, publishing the Oil and Natural Gas Commission (First Amendment) Rules, 1961. [Placed in Library. *See* No. LT-3136/61.]

#### NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the M'nistry of Hom<sub>e</sub> Affairs publishing certain amendments in Schedule III to the Indian Police Service (Pay) Rules, 1954: —

> (i) Notification G.S.R. No. 708, dated the 19th May, 1961.

(ii) Notification G.S.R. No. 863, dated the 27th June, 1961.

[Placed in Library. See No. LT-3088/61 for (i) and (ii).]